167

Name of the Section	No. of applications received after 15-8-86	No. of ca- ses on which delay his been con- doned	Remarks
SZ & Hyd. Cell	3,000	NIL	
WZ Section	1,731	57	
CZ Section	428	3	
EZ Section	664	20	
I.N.A. Section	140	1	
NZ Section	13,027	77	
Arya S~m j Cell Total :	1,215	17	
-	20,205	175	

*The last date of recsipt of applications in respect of Arya Samaj cases was 30-6-86. Hence the applications received after that date are delayed applications.

Arrest of enforcement officer

1715. DR. BAFU KALDATE: Will the Minister of FINANCE be pleased to state

- (a) whether it is a fact that an Assistant Director of the Enforcement Directorate, Shri J. C. Mafchija who was Investigating in some sensitive cases of some important personalities has been arrested;
 - (b) if so, what are the details thereto, and
- (c) whether the concerned officer has been charge-sheeted?

THE MINISTER OF STATE IN THE, DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRi AJIT PANJA): (a) Yes, Sir.

(b) and (c) The case is under investigation.

Involvement of para-military personnel in drug smuggling activities in North **Eastern States**

1716. SHRI RAM AWADHESH SINGH:

> SHRIMATI BIJOYA CHA-KRAVARTY; SHRi JOHN F. FERN ANDES: SHRI S. S. AHLUWAI/A:

Will the Minis' er of FINANCE be pleased to state.

- (a) whether it is a fact that as per press reports para-Military personnel were found to be involved in drug smuggling activities in North Eastern States; and
- (b) whether the matter has been enquired into an' if so, the results thereof and corrective steps taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE

IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) and (b) Two cases in which ganja was seized from the vehicles of Border Road Task Force (BRTF)/Central Reserve Police Force (CRPF) in the North-Easiern Region have come to the notice of the Government during 1988.

In the first case in which 780 kgs. of ganja were seize,} on 22.6.1988, the driver of BRTF vehicle is reported to be involved.

In the second case in which 780 kgs. of ganja were seized20.7.1988, the drug was reported to have been loaded by a_n ex-Naik of CRPF.

Necessary action to proceed against the persons/officials involved has been initiated including institution or departmental enquiry in one case.

Detention of VIPs at Sahar Airport (Bombay) for bringing banner items

1717. SHRi ATAL BIHABI VAJ-PAYEE: Will the Minister of FINANCE b_e pleased. t_0 state;

- (a) whether it is a fact that Customs Officers at Bombay Sahar Airport detained/arrested five VIPs arriving by an Alitalia flight on the 24th September night for bringing in banned items;
- (b) whether it is also a fact that these VIP_S did not declare their good? and were trying to pass through the green channel;
- (c) if so, what are the details in thfe regard; an^
- (d) what action has been taken against them?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MUSPSTRY OF FINANCE (SHRI AJIT PANJA): (a) No, Sir.

(b) to (d) Do not arise.

Investigation into divestment of Bombay Dyeing's hojdings

1718. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to slate-.

- (a) whether it is a fact that an investigation has been ordered by his Minis:ry into the divestment of Bombay Dyeing's holdings ib a very pro.-.table company, National Peroxide in favour of Mr. Nusli Wadia, his family members and close associates p.s reported in 'he Times of India dated the 17th February, 1988 under the heading "Renewa' of Nusli's Permit decried and
- (b) if so, what are the findings of such investigation and action proposed "o be taken ib the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOM'C AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FA-LEIRO): (a) No, Sir

(b) Does not arise. 12.00. Noon

PAPERS LAID ON THE TABLE

[The Deputy Chairman In the Chair]

- I. Report and Accounts (1987-88) of the rvtifral Board for the Prevei tion A control of pollution. New Delhi and related papers.
- II. Statement giving reason^ for not laying the Report and Audited Accounts (1986-87) of the Part-maja Naidu Himalaya_R Zoological Pi.rk, Darjeeling; within 'he stipulated period.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z R. ANSARI) : MADAM, I beg to lay on the Table—

- I. A copy each (in English and Hind') of *he following papers:—
 - (i) Annual Report of the Central Board for the Prevention and